

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-1528/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **13.08.2018**

NAME OF THE PARTIES: Suprabha Protective Products Pvt. Ltd.

v/s.

Malli Krjun Foregings Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

15. C.P. (IB)-1528/(MB/2018)

By the order of this bench, the case is adjourned to 06.09.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

/PS/

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)